

Indo-US Relations

963. SHRI CHITTA BASU:
SHRI GOPINATH GAJAPATHI:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government have taken/proposed to take any specific steps to strengthen further bilateral relations with the US after the assumption of office by the new president of that country;

(b) if so, the details thereof; and

(c) the various spheres which are to be given proper stress to strengthen the bilateral relations with that country?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) and (b). Government attach very high priority to the continued improvement in Indo-US relations, contacts have been established with the new US Administration. Government propose to enhance interaction with the new US Administration in order to further strengthen bilateral ties, particularly in areas of mutual interest.

(c) Indo-US relations are multi-dimensional. While our ongoing dialogue with the US covers a large number of sectors, Government attach particular importance to the realisation of the potential which exists in

economic Technological and commercial spheres.

NABARD'S Assistance to REC

964. SHRI SOBHANADRESWARA
RAO VADDE:
SHRI RAMKRISHNA
KUSMARIA:
SHRIMATI BHAVNA
CHIKHLIA:

Will the Minister of POWER be pleased to state:

(a) the amount sought by the Rural Electrification Corporation from NABARD for its various projects in each State during each of the last three years, till date;

(b) the details of such projects; and

(c) the amount allocated and released for each project so far?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU): (a) to (c). After assessing the scheme-wise requirement of funds and availability of resources, NABARD makes a State-wise allocation of funds for pumpset energisation under the Special Project Agriculture Scheme of the Rural Electrification Corporation. The State-wise allocations and disbursements made by NABARD in each of the preceding three years is indicated in the Statement.

STATEMENT

NABARD'S Refinance Assistance for REC-SPA Scheme.

(Rs. in lakhs)

Sl.No.	Name of the State	1989-90		1990-91		1991-92		1992-93	
		Alloc.	Ach.	Alloc.	Ach.	Alloc.	Ach.	Alloc.	Ach.
1	2	3	4	5	6	7	8	9	10
1.	Haryana	256	259	250	237	566	130	190	114
2.	Punjab	402	189	175	175	46	36	185	22
3.	Rajasthan	328	325	500	462	482	376	353	3
4.	Orissa	100	81	270	264	-	99	210	10
5.	West Bengal	478	439	450	365	499	196	425	26
6.	Madhya Pradesh	3328	1891	3123	3123	2500	1414	962	203
7.	Uttar Pradesh	485	367	300	186	130	91	100	14
8.	Gujarat	578	381	800	820	1132	1122	100	295
9.	Maharashtra	3325	3022	4100	3832	3752	3209	3500	1040
10.	Andhra Pradesh	3100	2705	1900	1981	3581	1985	2950*	1167

Sl.No.	Name of the State	1989-90		1990-91		1991-92		1992-93	
		Alloc.	Ach.	Alloc.	Ach.	Alloc.	Ach.	Alloc.	Ach.
1	2	3	4	5	6	7	8	9	10
11.	Karnataka	149	241	57	36	-	-	700	-
12.	Kerala	371	372	410	407	632	455	325	132
13.	Tamil Nadu	1600	1623	1500	1568	1680	1546	1600	685
	Total	14500	11895	13835	13456	15000	10659	12500	3711

* An additional allocation of Rs. 822 lakhs was made to A.P.

Note: NAVARD has not sanctioned any new schemes in States which have defaulted in repayments due to the Bank.

Alloc. = Allocation

Ach. = Achievement